

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vaniya Bhawan, New Delhi

Notification No. 46/2026
Dated: October 30, 2026

**Subject: - Amendment in Export Policy of Agarwood under Chapter 12,
Schedule – 2 ITC (HS) Export Policy, 2022**

S.O. (E). — In exercise of powers conferred by Section 3 read with section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2023, the Central Government hereby makes following amendments in Note – 3 of Export Licensing Notes of Chapter 12, Schedule – 2 ITC (HS) Export Policy, 2022:

Export Licensing Notes	Existing Entry	Revised Entry
Note – 3	<p>i. However, in respect of CITES species, a CITES permit of export shall be required.</p> <p>ii. Exports allowed only through the Ports of Mumbai, Nhava Sheva, Kolkata, Cochin, Delhi, Chennai, Tuticorin, Amritsar, Calicut, Thiruvananthapuram, Kandla and Mundra.</p> <p>iii. Except for the documents prescribed above, no additional informations/ NOC/ documents shall be required to be furnished by the Exporter to any authority of State or Central Government.</p>	<p>i. However, in respect of CITES species, a CITES permit of export shall be required.</p> <p>ii. Exports allowed only through the Ports of Mumbai, Nhava Sheva, Kolkata, Cochin, Delhi, Chennai, Tuticorin, Amritsar, Calicut, Thiruvananthapuram, Kandla and Mundra. However, in respect of Agarwood oil and Agarwood chips (and allied products) export will also be allowed from Lokpriya Gopinath Bordoloi International Airport, Guwahati, subject to all applicable statutory and regulatory requirements.</p> <p>iii. Except for the documents prescribed above, no additional informations/ NOC/ documents shall be required to be furnished by the Exporter to any authority of State or Central Government.</p>

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Effect of this Notification: The Export of Agarwood oil and Agarwood chips (and allied products) has been permitted from LGBI (Lokpriya Gopinath Bordoloi International) Airport, Guwahati, subject to all applicable statutory and regulatory requirements.



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